

(b) if so, what would be the number of posts of officers that are likely to be created; and

(c) what arrangements have been/ will be made to provide the surplus or retrenched staff with alternative jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) No, Sir.

(b) Does not arise.

(c) A scheme for disposal of surplus staff is in the process of finalisation. Its main features are:

- (i) Personnel rendered surplus in any organisation will be transferred to a central pool in the Ministry of Home Affairs.
- (ii) A cell in the Ministry of Home Affairs will administer the central pool, and try to place its personnel in other Government organisations requiring staff.
- (iii) The cell will also arrange training of central pool staff in skills like stenography to facilitate their placement.
- (iv) There will be a scheme of voluntary retirement on generous terms which surplus staff will be able to avail of.

INDEBTEDNESS AMONG CENTRAL GOVERNMENT EMPLOYEES

*220. { SHRIMATI TARA RAM-
CHANDRA SATHE:
SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 716 in the Rajya Sabha on the 10th December, 1965 and state:

(a) whether Government have since prepared a scheme for removing indebtedness among their employees; and

(b) if so, what are the details of the scheme and by what time it is likely to be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) The matter is still under consideration.

(b) The details of the scheme have yet to be finalised.

हिन्दी में पत्र-व्यवहार करने वाली
राज्य सरकारें

* 221. श्री भगवत नारायण भागंब :
क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कौन कौनसी राज्य सरकारें परस्पर और दिल्ली प्रशासन तथा केन्द्रीय सरकार के साथ हिन्दी में पत्र-व्यवहार करती हैं; क्या इन राज्यों को अपने पत्रों का अंग्रेजी अनुवाद भी भेजना पड़ता है; और

(ख) हिन्दी भाषी राज्यों को भारत सरकार किस भाषा में पत्र भेजती है ?

†[STATE GOVERNMENTS CORRESPONDING
IN HINDI

*221. SHRI B. N. BHARGAVA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) which State Governments correspond with one another and with the Delhi Administration and the Central Government in Hindi; whether these States have also to send the English version of their letters; and

(b) in which language the Government of India send letters to the Hindi-speaking States?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री बी० सी० शुक्ल) : (क) बिहार, मध्य प्रदेश, राजस्थान तथा उत्तर प्रदेश की राज्य सरकारें आपस में और दिल्ली प्रशासन के

†[] English translation.

साथ आमतौर पर हिन्दी में पत्र-व्यवहार करती हैं। गुजरात सरकार ने भी हिन्दी भाषी राज्यों तथा महाराष्ट्र और दिल्ली प्रशासन के साथ हिन्दी में पत्र-व्यवहार करने का निर्णय किया है। हिन्दी-भाषी राज्य केन्द्रीय सरकार से पत्र-व्यवहार करने के लिए हिन्दी तथा अंग्रेजी दोनों का उपयोग करते हैं। दिसम्बर, 1964 में मुख्य मंत्रियों के सम्मेलन ने यह निर्णय किया था कि यदि कोई राज्य केन्द्रीय सरकार को हिन्दी में लिखेगा तो आमतौर पर उसके साथ अंग्रेजी अनुवाद भी भेजा जायगा।

(ख) नवीनतम उपलब्ध सूचना के अनुसार इन राज्यों से हिन्दी में प्राप्त होने वाले, कुल पत्राचार में से जिनका उत्तर दिया गया, 78 प्रतिशत का उत्तर हिन्दी में दिया गया अथवा उसके साथ हिन्दी अनुवाद संलग्न किया गया।

† [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) The State Governments of Bihar, Madhya Pradesh, Rajasthan, Uttar Pradesh, generally correspond with one another (and with Delhi Administration) in Hindi. The Government of Gujarat have also decided to correspond with the Hindi-speaking States and Maharashtra and Delhi Administration in Hindi. The Hindi-speaking States use both Hindi and the English language for correspondence with the Central Government. The Chief Ministers' Conference held in December, 1964, had decided that if a State writes to the Central Government in Hindi, the English translation would ordinarily accompany it.

(b) According to the latest information available, out of the total number of communications received from these States in Hindi and which were replied to, 78 per cent were replied to in Hindi or a translation in Hindi was enclosed.]

WITNESSES INVITED BY PATHAK COMMISSION

*222. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of witnesses who were invited to give evidence before the Pathak Commission; and

(b) how many of them appeared before the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Thirty-two.

(b) Seventeen.

FERTILIZER PLANT AT MADRAS REFINERY

*223. { SHRI BABUBHAI M.
CHINAI:
SHRI N. SRI RAMA
REDDY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the progress made in regard to the setting up of a fertilizer plant as part of Madras Oil Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): Negotiations are in progress with M/s. Amoco India Incorporated, for the finalisation of the Draft Formation Agreement, drawn up for the establishment of the project.

KHAS CHALBALPUR COLLIERY

*224. SHRI P. K. KUMARAN: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether the management of Khas Chalbalpur Colliery has implemented the Award of the Industrial Tribunal, Dhanbad, dated the 7th October, 1963, Ref No. 7 of 62; and

(b) if not, the reasons therefor?

† [] English translation.